

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|-------------------------------|--|
| 1 | D-BLAPL/23614/2025 BLAPL/8165/2025 | SK. YUNUSH VS STATE OF ODISHA | KULDEEP MOHANTY VS | GORUMOHISANI /42 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000534/2025 |
| 2 | D-BLAPL/23615/2025 BLAPL/8166/2025 | OM PRATAP BARIK VS STATE OF ODISHA | PRAKASH KUMAR MOHANTY VS | PHIRINGIA /160 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000097/2025 |
| 3 | D-BLAPL/23620/2025 BLAPL/8167/2025 | KELU CHARAN BEHERA @ KALU @ CHITTARANJAN PATTANAIK VS STATE OF ODISHA | BISWAJIT NAYAK VS | PIPLI /122 /2025 J.M.F.C.,PIPLI(Puri) GR/0000193/2025 |
| 4 | D-BLAPL/23621/2025 BLAPL/8168/2025 | SASANK SASIKUMAR VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | NANDAPUR /76 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000085/2025 |
| 5 | D-BLAPL/23624/2025 BLAPL/8169/2025 | JAYARANI BAIDYA @ JAYA BAIDYA VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | MALKANGIRI /209 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000271/2025 |
| 6 | D-BLAPL/23628/2025 BLAPL/8170/2025 | JALE @ JALESWAR NAIK VS STATE OF ODISHA | PRASANTA KUMAR JENA VS | KASHIPUR /260 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000784/2024 |
| 7 | D-BLAPL/23629/2025 BLAPL/8171/2025 | JALE @ JALESWAR NAIK VS STATE OF ODISHA | PRASANTA KUMAR JENA VS | KASHIPUR /269 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000806/2024 |
| 8 | D-BLAPL/23641/2025 BLAPL/8172/2025 | SK. OSIM VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | KENDRAPARA /99 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000893/2025 |
| 9 | D-BLAPL/22255/2025 BLAPL/8173/2025 | KAMAL KISHORE BARIK VS STATE OF ODISHA | DHANANJAYA MUND VS | / /0 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000015/2025 |
| 10 | D-BLAPL/22415/2025 BLAPL/8174/2025 | RUSTAM KHAN VS STATE OF ODISHA | DEBASIS MISHRA VS | LINGARAJ P.S. /25 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000186/2025 |
| 11 | D-BLAPL/22416/2025 BLAPL/8175/2025 | SK MIJANUR REHEMAN MOLLA @ MALLA@ RAJU VS STATE OF ODISHA | DEBASIS MISHRA VS | LINGARAJ P.S. /25 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000186/2025 |

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| 12 | D-BLAPL/23389/2025 BLAPL/8176/2025 | EKLAKH KHAN VS STATE OF ODISHA | KAUSTUVA MOHANTY VS | SAMBALPUR TOWN /142 /2025 SPECIAL JUDGE (POCSO), SAMBALPUR TR/0000055/2025 |
| 13 | D-BLAPL/23565/2025 BLAPL/8177/2025 | PRAVAKAR @ SRADHAKAR PARICHHA VS STATE OF ODISHA | MAHES DAS VS | CHAKAPADA PS /105 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000107/2024 |
| 14 | D-BLAPL/23568/2025 BLAPL/8178/2025 | LAKSHYAPATI DHARUA VS STATE OF ODISHA | GOKULANANDA SAHU VS | JAGDALPUR /21 /2024 A.D.J.,PADAMPUR(Bargarh) CT/0000008/2025 |
| 15 | D-BLAPL/23673/2025 BLAPL/8179/2025 | S. ASHOK KUMAR DORA @ ASHOK DORA VS STATE OF ODISHA | PUSPAMITRA MOHAPATRA VS | MUDANPUR RAMPUR /1 /2023 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000011/2023 |
| 16 | D-BLAPL/23581/2025 BLAPL/8180/2025 | SARAT CHANDRA PRUSTI @ SARATA PRUSTI VS STATE OF ODISHA | SURESH KUMAR JENA VS | RAIRAKHOL /241 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000576/2024 |
| 17 | D-BLAPL/23588/2025 BLAPL/8181/2025 | SURAJ BHAGAT VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | / /0 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000011/2024 |
| 18 | D-BLAPL/23602/2025 BLAPL/8182/2025 | MURALI MANOHARA BARIK @ MURALI MANOHAR BARIK VS STATE OF ODISHA | LAXMIDHAR MAHAPATRA VS | NALCO /187 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000866/2024 |
| 19 | D-BLAPL/23613/2025 BLAPL/8183/2025 | RANJIT KUMAR PATRA VS STATE OF ODISHA | PRAKASH KUMAR MOHANTY VS | PHIRINGIA /160 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000097/2025 |
| 20 | D-BLAPL/23562/2025 BLAPL/8184/2025 | MD. SAHIL VS STATE OF ODISHA | TRILOCHAN NANDA VS | SUNDARGARH TOWN /289 /2022 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000143/2022 |
| 21 | D-BLAPL/23713/2025 BLAPL/8185/2025 | KANHA JENA @ KALIA VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | DHUSURI /343 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000080/2024 |
| 22 | D-BLAPL/23648/2025 BLAPL/8186/2025 | MD. ABID HUSSAIN VS STATE OF ODISHA | BISWARANJAN DALAI VS | SPL.TASK FORCE /7 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000270/2025 |
| 23 | D-BLAPL/23671/2025 | HIRANYA ROUT @ MANAS @ CHANDIA ROUT | DEEPAK KU SAHOO | GRAM GANJAM /65 /2021 |

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| | BLAPL/8187/2025 | VS STATE OF ODISHA | VS | SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/000014/2021 |
| 24 | D-BLAPL/23718/2025 BLAPL/8188/2025 | TARAKANTA SAHOO VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | NAYAPALLI P.S. /354 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000784/2025 |
| 25 | D-BLAPL/23723/2025 BLAPL/8189/2025 | BIKASH KUMAR JENA @ BIKASH KUMA JENA VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | BHANDARIPOKHARI /273 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000066/2025 |
| 26 | D-BLAPL/22950/2025 BLAPL/8190/2025 | RABI NARAYAN NAIK @ MILLU VS STATE OF ODISHA | JUDHISTHIR SAHOO VS | G.R.P.S. /94 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000950/2025 |
| 27 | D-BLAPL/22204/2025 BLAPL/8191/2025 | GAVASKAR NAYAK VS STATE OF ODISHA | KISHORE CHANDRA RAJGURU MOHAPATRA VS | PHIRINGIA /230 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000148/2024 |
| 28 | D-BLAPL/22526/2025 BLAPL/8192/2025 | ABHINASH NAYAK @ AVINASH NAYAK @ ABINASH NAYAK VS STATE OF ODISHA | RAJKISHOR SWAIN VS | KONARK /177 /2024 J.M.F.C.,KONARK(Puri) GR/0000521/2024 |
| 29 | D-BLAPL/23647/2025 BLAPL/8193/2025 | SUSHA @ SUSANTA KUMAR JENA VS STATE OF ODISHA | DEEPAK KU SAHOO VS | RAJKANIKA /248 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000042/2025 |
| 30 | D-BLAPL/23467/2025 BLAPL/8194/2025 | TAPAN BHOI @ TAPU VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | KANDARPUR /141 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001052/2025 |
| 31 | D-BLAPL/22984/2025 BLAPL/8195/2025 | MIR. SAHANAWAJ QUADRI @ MIR. SAHANIWAJ KADIR VS STATE OF ODISHA | BISWORANJAN SWAIN VS | NANDANKANAN /165 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000767/2025 |
| 32 | D-BLAPL/23407/2025 BLAPL/8196/2025 | SISIR KUMAR PANDA @ BABULA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | SHERAGADA /222 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000241/2025 |
| 33 | D-BLAPL/23653/2025 BLAPL/8197/2025 | PINTU @ BIKRAM DAS VS STATE OF ODISHA | PARTHA SARATHI DAS VS | INDUSTRIAL ESTATE PS /156 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000599/2025 |
| 34 | D-BLAPL/23228/2025 BLAPL/8198/2025 | RAJAT KUMAR NANDA @ RINKU VS | BISWAJIT TRIPATHY VS | PIPLI /307 /2024 J.M.F.C.,PIPLI(Puri) |

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|----|---------------------------------------|--|---------------------------------|---|
| 35 | D-BLAPL/23152/2025 BLAPL/8199/2025 | STATE OF ODISHA DEBA @ DEBENDRA DAS VS | ACHYUTANANDA PATTANAİK VS | GR/0000533/2024 KULIANA /117 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) |
| 36 | D-BLAPL/23742/2025 BLAPL/8200/2025 | STATE OF ODISHA NOUFAL NAZAR VS | SUBODH KUMAR MOHANTY VS | CT/0000643/2025 JEYPORE TOWN /360 /2024 SPECIAL JUDGE,JEYPORE(Koraput) |
| 37 | D-BLAPL/21163/2025 BLAPL/8201/2025 | STATE OF ODISHA DILU @ PRADEEP SAHOO VS | BRUNDABAN ROUT VS | TR/0000087/2024 CHAULIAGANJA /27 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK |
| 38 | D-BLAPL/22981/2025 BLAPL/8202/2025 | STATE OF ODISHA SAMEER MAHANANDIA VS | DIBYA PRAKASH MISHRA VS | ST/0000100/2023 DHANUPALI /508 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) |
| 39 | D-BLAPL/23009/2025 BLAPL/8203/2025 | STATE OF ODISHA NAMA @ RAMA BISHOYI VS | ASHOK DAS VS | TR/0000149/2024 MOHANA /41 /2011 DISTRICT AND SESSIONS JUDGE,GAJAPATI |
| 40 | D-BLAPL/22545/2025 BLAPL/8204/2025 | STATE OF ODISHA KUMPANDAR BEHERA VS | SUNIL KUMAR PANDA VS | ST/0000043/2025 KANIHA /214 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anandapur) |
| 41 | D-BLAPL/23688/2025 BLAPL/8205/2025 | STATE OF ODISHA ISWAR MAHARA VS | RAMESH MAHARANA VS | GR/0001079/2025 CHAULIAGANJA /74 /2024 2ND A.D.J.,CUTTACK(Cuttack) |
| 42 | D-BLAPL/23667/2025 BLAPL/8206/2025 | STATE OF ODISHA SANJIB MAJHI VS | DHIRENDRA KUMAR MOHAPATRA VS | Spl/0000022/2024 SUNDARGARH SADAR /62 /2021 A.D.J.,SUNDARGARH(Sundargarh) |
| 43 | D-BLAPL/23689/2025 BLAPL/8207/2025 | STATE OF ODISHA AMULYA PRASAD DEY VS | BHABANI SHANKAR DASPARIDA VS | ST/0000048/2021 SORO /549 /2025 J.M.F.C.,SORO(Baleshwar) |
| 44 | D-BLAPL/23754/2025 BLAPL/8208/2025 | STATE OF ODISHA ANIL DIGAL VS | BIJAY KUMAR BEHERA VS | CT/0001093/2025 LAXMISAGAR P.S. /319 /2025 DISTRICT & SESIONS JUDGE,BHUBANESWAR |
| 45 | D-BLAPL/23632/2025 BLAPL/8209/2025 | STATE OF ODISHA JAGANNATH PATTNAİK VS STATE OF ODISHA(VIG.) | SOUMYA RANJAN MOHANTY VS | TR/0000317/2025 BHUBANESWAR VIGILANCE /16 /2025 SPECIAL JUDGE(VIG),BHUBANESWAR |

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| 46 | D-BLAPL/22430/2025 BLAPL/8210/2025 | CHAMARA MUNDA VS STATE OF ODISHA | DURGA PRASANNA MISHRA VS | KATARBAGA /211 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004489/2020 |
| 47 | D-BLAPL/22492/2025 BLAPL/8211/2025 | MD. RAGIB VS STATE OF ODISHA | ARUN KUMAR PATRA VS | / /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000070/2025 |
| 48 | D-BLAPL/22866/2025 BLAPL/8212/2025 | SK. AKRAM @ RAJU VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | LAXMISAGAR P.S. /333 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA CT/0000234/2024 |
| 49 | D-BLAPL/23707/2025 BLAPL/8213/2025 | MAHESH YADAV VS STATE OF ODISHA | SURESH KUMAR PANDA VS | PHULBANI SADAR /88 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000105/2024 |
| 50 | D-BLAPL/23126/2025 BLAPL/8214/2025 | RAJIB BISOYI VS STATE OF ODISHA | MAHES DAS VS | RAIKIA /85 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000316/2024 |
| 51 | D-BLAPL/23255/2025 BLAPL/8215/2025 | SUBASH SAHOO VS STATE OF ODISHA | CHIRANJIB ROUT VS | TALCHER TOWN /126 /2025 A.D.J.,TALCHER(Anugul) CT/0000072/2025 |
| 52 | D-BLAPL/23749/2025 BLAPL/8216/2025 | SANJAY DAS VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | G.R.P.S. /116 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001074/2025 |
| 53 | D-BLAPL/23320/2025 BLAPL/8217/2025 | DILEEP KELKAR VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | / /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000031/2025 |
| 54 | D-BLAPL/23426/2025 BLAPL/8218/2025 | MINTU @ MITRABHANU MOHANTA VS STATE OF ODISHA | HEMANTA KUMAR MOHANTA VS | RAIRANGPUR (RURAL) /129 /2024 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000077/2024 |
| 55 | D-BLAPL/23871/2025 BLAPL/8219/2025 | SANJAYA ROUTA @ RAUT VS STATE OF ODISHA | JANMEJAYA KATIKIA VS | KODALA /482 /2023 A.D.J.,KODALA(Ganjam) ST/0000038/2024 |
| 56 | D-BLAPL/23719/2025 BLAPL/8220/2025 | ASHISH ROUT VS STATE OF ODISHA | RUDRA NARAYAN PARIJA VS | TALSARA /80 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000461/2025 |
| 57 | D-BLAPL/23792/2025 | GABA @ SANTANU MAITY | PRAVASH CHANDRA JENA | BASTA /187 /2019 |

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|----|--------------------------------------|---|------------------------------|--|
| | BLAPL/8221/2025 | VS STATE OF ODISHA | VS | DISTRICT & SESSIONS JUDGE,BALASO ST/0000151/2025 |
| 58 | D-CMAPL/19201/2025 CMAPL/239/2025 | K.SOBHABATI VS STATE OF ODISHA | ADV. VS | // () // |
| 59 | D-CMAPL/28826/2025 CMAPL/240/2025 | RABINDRA KUMAR NAYAK VS STATE OF ODISHA | ADV. VS | // () // |
| 60 | D-CMAPL/18403/2025 CMAPL/241/2025 | NARAYAN DASH VS STATE OF ODISHA | AUROBINDA SAHOO VS | // () // |
| 61 | D-CMP/31100/2025 CMP/1192/2025 | KALU SAHU @ KALI CHARAN SAHOO VS JUGAL KISHORE SAHU | UMA CHARAN MISHRA VS | // CIVIL JUDGE (SD),BALLIGUDA(Kandhar EP/0000026/2024 |
| 62 | D-CMP/31219/2025 CMP/1193/2025 | SRI SRI THAKUR NIGAMANANDA PARAMAHANSA DEV BIJE NIJAGAON, CUTTACK NIROD KUMAR SAHU VS ASHALATA BEHERA | VS | // 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK CS/0000590/2023 |
| 63 | D-CMP/31066/2025 CMP/1194/2025 | SOMYARANJAN SAMANTARAY VS GANDHARBA DAS | LALITENDU MISHRA VS | // 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0001197/2016 |
| 64 | D-CMP/30447/2025 CMP/1195/2025 | DAYANIDHI NAG VS JITENDRA KUMAR SAHOO | KSHIROD KUMAR ROUT VS | // A.D.J.,ATHAGARH(Cuttack) RFA/0000005/2024 |
| 65 | D-CMP/30711/2025 CMP/1196/2025 | MIR KASIM VS DHOI DATTI | PRABIN DAS VS | // CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000169/2013 |
| 66 | D-CMP/30752/2025 CMP/1197/2025 | KUNMUN SAHOO @ JAYANTI SAHOO VS SAROJINI SAHOO | AMIT PRASAD BOSE VS | // CIVIL JUDGE (SD),1ST COURT,CUTTACK EC/0000041/2023 |
| 67 | D-CMP/30588/2025 CMP/1198/2025 | SUSHIL KUMAR SAHA @ SUSIL KUMAR SAHA VS STATE OF ODISHA | JAGAJIBAN PRADHAN VS | // A.D.J.,BARIPADA(Mayurbhanj) Fao/0000004/2024 |
| 68 | D-CMP/31373/2025 CMP/1199/2025 | WASIM AKHTER WARSI VS | MOHAMMED MUSTAQ ANSARI VS | // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) |

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| 69 | D-CMP/31008/2025 CMP/1200/2025 | THE TAHASILDAR SADAR, SAMBALPUR CH. JAGADEV PRASAD NANDA VS SASHIBHUSAN SARANGI | KHETRA MOHAN DHAL VS | CS/0000136/2021 // Civil Judge Jr. Division-cum-JMFC Court at CMA/0000149/2022 |
| 70 | D-CONTC/30524/2025 CONTC/3684/2025 | KISHOR CHANDRA PARIDA VS AMITENDRA NATH SINHA,IPS | ADV. VS | // () |
| 71 | D-CONTC/30628/2025 CONTC/3685/2025 | BIJAYA KUMAR BISWAL VS GANGADHAR NAYAK,OAS | ADV. VS | // () |
| 72 | D-CONTC/30629/2025 CONTC/3686/2025 | PRASANTA KUMAR MISHRA VS GANGADHAR NAYAK, OAS(S.S) | ADV. VS | // () |
| 73 | D-CONTC/30631/2025 CONTC/3687/2025 | RAJ KISHORE PANDA VS GANGADHAR NAYAK,OAS (S.S) | ADV. VS | // () |
| 74 | D-CONTC/31073/2025 CONTC/3688/2025 | AKASH NANDA VS LOKNATH SUNA, EX B.E.O, BALANGIR SADAR | ADV VS | // () |
| 75 | D-CONTC/31179/2025 CONTC/3689/2025 | MANORANJAN DASH VS DR. POMA TUDU, DIRECTOR ST CUM ADDL. SECY., ST AND SC DEVELOPMENT DEPT. | ADV VS | // () |
| 76 | D-CONTC/30746/2025 CONTC/3690/2025 | RAMA CHANDRA NAYAK VS ANU GARG,IAS | ADV. VS | // () |
| 77 | D-CONTC/31108/2025 CONTC/3691/2025 | RAMA KRUSHNA PATTANAİK VS N.B.S RAJPUT,IAS | ADV. VS | // () |
| 78 | D-CONTC/31109/2025 CONTC/3692/2025 | ABDUL MALIK KHAN VS N.B.S. RAJPUT,IAS | ADV. VS | // () |
| 79 | D-CONTC/31134/2025 CONTC/3693/2025 | PREMRAJ PADHAN VS ABHILASH G,IPS | ADV. VS | // () |

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| 80 | D-CONTC/31171/2025 CONTC/3694/2025 | NIRMAL KUMAR SAHOO VS PURNA CHANDRA BARIHA,D.E.O,KEONJHAR | KUNAL KUMAR SWAIN VS | // 0 // |
| 81 | D-CONTC/31173/2025 CONTC/3695/2025 | ALOK MANTRY VS DR.MAYADHAR SAHOO,D.E.O,GAJAPATI | KUNAL KUMAR SWAIN VS | // 0 // |
| 82 | D-CONTC/31188/2025 CONTC/3696/2025 | NILAKANTHA NAYAK VS ANU GARG,IAS | ADV. VS | // 0 // |
| 83 | D-CONTC/31191/2025 CONTC/3697/2025 | ANANTA KUMAR DALAI VS SALINI PANDIT,IAS | ADV. VS | // 0 // |
| 84 | D-CONTC/31193/2025 CONTC/3698/2025 | ASHOK KUMAR BEHERA VS GOURAV SHIVAJI ISALWAR,IAS | MANOJ KUMAR PANDA VS | // 0 // |
| 85 | D-CONTC/31199/2025 CONTC/3699/2025 | SUKANTI SETHI VS KEERTHI VASAN V.,IAS | ADV. VS | // 0 // |
| 86 | D-CONTC/31242/2025 CONTC/3700/2025 | RABI CHARAN RATH VS ARAVIND AGRAWAL,IAS | ADV VS | // 0 // |
| 87 | D-CONTC/31257/2025 CONTC/3701/2025 | SWORNALATA PARIDA VS ABOLI SUNIL NARVANE,COLLECTOR AND D.M.,JHARSUGUDA | ADV. VS | // 0 // |
| 88 | D-CONTC/31269/2025 CONTC/3702/2025 | SUDARSAN BEHERA VS NIRANJAN BEHERA,OES (1) SR | ADV. VS | // 0 // |
| 89 | D-CONTC/31278/2025 CONTC/3703/2025 | PADMANAV PATRA VS GIRISH S.N.,PRINCIPAL SECRETARY,P.R AND D.W DEPT., ODISHA | PRADEEP KUMAR MAHAPATRA VS | // 0 // |
| 90 | D-CONTC/23967/2025 CONTC/3704/2025 | GANESWAR BEHERA VS SALINI PANDIT,IAS | ADV. VS | // 0 // |
| 91 | D-CONTC/23968/2025 | DAMBARUDHAR TANDI | BIJAYALAXMI SAHOO | // |

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| | CONTC/3705/2025 | VS SALINI PANDIT,IAS | VS | 0 // |
| 92 | D-CONTC/28159/2025 CONTC/3706/2025 | PRADEEP KUMAR SAHOO VS SIDHARTH DAS,IAS | GOKULA NANDA SAHU VS | // 0 // |
| 93 | D-CONTC/30506/2025 CONTC/3707/2025 | PRABODHA KUMAR SAHU VS AMITENDRA NATH SINHA,IPS | ADV. VS | // 0 // |
| 94 | D-CONTC/30518/2025 CONTC/3708/2025 | SURYA NARAYAN DAKUA VS AMITENDRA NATH SINHA,IPS | ADV. VS | // 0 // |
| 95 | D-CONTC/30521/2025 CONTC/3709/2025 | DEBI PRASAD MOHANTY VS AMITENDRA NATH SINHA,IPS | ADV. VS | // 0 // |
| 96 | D-CONTC/31271/2025 CONTC/3710/2025 | NANDINI NAIK VS ABDAAL M.AKHTAR,COLLECTOR,ANGUL | PRADEEP KUMAR MAHAPATRA VS | // 0 // |
| 97 | D-CONTC/31280/2025 CONTC/3711/2025 | SUBASH CHANDRA BISOYI VS SATYABRATA SAHU,IAS | ADV. VS | // 0 // |
| 98 | D-CONTC/29804/2025 CONTC/3712/2025 | KALINGA WARRIORS VS PROF. BIDHU BHUSAN MISHRA, V.C, SAMBALPUR UNIVERSITY | ADV VS | // 0 // |
| 99 | D-CONTC/31275/2025 CONTC/3713/2025 | SHARAT KUMAR SARANGI VS MANORANJAN MALLICK,DIRECTOR SECONDARY EDUCATION, ODISHA | PRADEEP KUMAR MAHAPATRA VS | // 0 // |
| 100 | D-CONTC/30717/2025 CONTC/3714/2025 | DHARANIDHAR SETHY VS DIBYAJYOTI PARIDA,IAS | ADV. VS | // 0 // |
| 101 | D-CONTC/30857/2025 CONTC/3715/2025 | ARZOO HUSSAIN VS SANJAY KUMAR SINGH,IAS | CHANDAN KUMAR SAHOO VS | // 0 // |
| 102 | D-CRLA/23143/2025 CRLA/912/2025 | GOBINDA KANDI VS | RABI NARAYAN MOHANTY VS | BALIPATNA /219 /2021 AD-HOC A.D.J.(FTSC),BHUBANESWAR |

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|-----|------------------------------------|--|---------------------------------|--|
| 103 | D-CRLA/23368/2025 CRLA/913/2025 | STATE OF ODISHA AKSHAYA BEHERA VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | TR/0000387/2021 CHANDANPUR /104 /2023 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000023/2023 |
| 104 | D-CRLA/23430/2025 CRLA/914/2025 | DEBA KHABRA@KOBRA VS STATE OF ODISHA | SK. ZAFARULLA VS | POTTANGI /109 /2017 SPECIAL JUDGE(POCSO),JEYPORE(Kor TR/0000001/2018 |
| 105 | D-CRLA/23545/2025 CRLA/915/2025 | NARAYAN DAKUA@MITU VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | DHARAKOT PS /240 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000015/2025 |
| 106 | D-CRLA/17783/2025 CRLA/916/2025 | BIKASH JENA VS STATE OF ODISHA | PRABIR KUMAR RAY VS | BINJHARPUR /189 /2019 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000105/2019 |
| 107 | D-CRLA/23001/2025 CRLA/917/2025 | RAKESH@RAJKISHORE MALLICK VS STATE OF ODISHA | DEEPAK KUMAR SAHOO VS | KUJANGA /6 /2019 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000005/2019 |
| 108 | D-CRLA/23523/2025 CRLA/918/2025 | KUNJABIHARI NAIK@KUNJA VS STATE OF ODISHA | SIDDHARTH PRASAD MISHRA VS | BELPARA /178 /2025 A.D.J,PATNAGARH(Balangir) Spl/0000012/2025 |
| 109 | D-CRLA/23335/2025 CRLA/919/2025 | HARA PRASAD@KANHA MAJHI VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | KHARIAR /89 /2025 A.D.J.,NAWAPARA(Nuapada) ST/0000007/2025 |
| 110 | D-CRLA/23564/2025 CRLA/920/2025 | HIMANSU BEHERA VS STATE OF ODISHA(VIG.) | RAJENDRA KUMAR PRADHAN VS | CUTTACK VIGILANCE /18 /2017 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000004/2020 |
| 111 | D-CRLA/23600/2025 CRLA/921/2025 | ASWINI PUNJI VS STATE OF ODISHA | KRUSHNA CHANDRA DASH VS | KHARIAR /146 /2024 DIST.& SESSIONS JUDGE,NAWAPARA(D ST/0000048/2024 |
| 112 | D-CRLA/23607/2025 CRLA/922/2025 | JITENDRA@LAKHI RANA VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | SAINTALA /130 /2021 A.D.J.,TITILAGARH(Balangir) ST/0000012/2022 |
| 113 | D-CRLA/23664/2025 CRLA/923/2025 | MANOHAR BEHERA VS STATE OF ODISHA(VIG.) | SATYABRATA SENAPATI VS | BALASORE VIGILANCE /39 /2010 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000033/2012 |

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| 114 | D-CRLMA/22500/2025 CRLMA/113/2025 | BICHITRANAND PANDA VS STATE OF ODISHA | LALITENDU MISHRA VS | SAHID NAGAR P.S. /157 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000341/2024 |
| 115 | D-CRLMC/19557/2025 CRLMC/3010/2025 | BISHNU PRASAD SWAIN VS SHYAMANANDA JENA | AJIT CHANDRA MOHAPATRA VS | / /0 3RD A.D.J., CUTTACK(Cuttack) CRREV/0000110/2024 |
| 116 | D-CRLMC/20478/2025 CRLMC/3011/2025 | LAXMANPATI BALIARSINGH VS STATE OF ODISHA | ANIRUDHA DAS VS | KOTOAGARH /41 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K ICC/0000001/2024 |
| 117 | D-CRLMC/20684/2025 CRLMC/3012/2025 | M/S SWARNA SAKHA ESTATES AND BUILDERS (P) LTD., BBSR VS M/S LAXMIPRIYA INFRA CON.,BBSR | BISHNU PRASAD PRADHAN VS | MANCHESWAR P.S. /214 /2021 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0002355/2021 |
| 118 | D-CRLMC/22723/2025 CRLMC/3013/2025 | TOFAN PANI VS STATE OF ODISHA | ANUGRAHA NARAYAN SAMANTARAY VS | KUJANGA /319 /2021 A.D.J.,KUJANG(Jagatsinghapur) CT/0000009/2024 |
| 119 | D-CRLMC/23266/2025 CRLMC/3014/2025 | SATYARANJAN HOTA VS STATE OF ODISHA | NIRMAL CHANDRA MOHANTY VS | EOW,BHUBANESWAR /10 /2022 PRESIDING OFFICER, DESIGNATED CO CT/0000004/2022 |
| 120 | D-CRLMC/23623/2025 CRLMC/3015/2025 | ANURAG SANKHUA VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | ANANDAPUR /84 /2025 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000235/2025 |
| 121 | D-CRLMC/23291/2025 CRLMC/3016/2025 | ARUNA GHADEI VS STATE OF ODISHA | AMULYA RATNA PANDA VS | ASKA /142 /2016 A.D.J.,ASKA(Ganjam) ST/0000052/2016 |
| 122 | D-CRLMC/23639/2025 CRLMC/3017/2025 | TAPAS BHOI VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | / /0 J.M.F.C.(IV),CUTTACK(Cuttack) 2(A)CC/0000131/2023 |
| 123 | D-CRLMC/23331/2025 CRLMC/3018/2025 | TARULATA CHHOTARAY VS STATE OF ODISHA | ACHYUTANANDA PATTANAIAK VS | TANGI (KHURDA) /242 /2003 J.M.F.C,TANGI(Khordha) GR/0001002/2003 |
| 124 | D-CRLMC/23427/2025 CRLMC/3019/2025 | ARABINDA SAHOO VS STATE OF ODISHA | HEMANTA KUMAR TRIPATHY VS | / /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000039/2021 |
| 125 | D-CRLMC/23496/2025 | MAHADEO BADAIAK | ANJAN KUMAR BISWAL | BHUBANESWAR VIGILANCE /29 /2017 |

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| | CRLMC/3020/2025 | VS STATE OF ODISHA(VIG.) | VS | SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000033/2017 |
| 126 | D-CRLMC/23605/2025 CRLMC/3021/2025 | PABITRA KUMAR BEDANTA VS STATE OF ODISHA | SAIBRATA RATH VS | SUNABEDA /31 /2021 JMFC, SEMILIGUDA(Koraput) GR/0000166/2021 |
| 127 | D-CRLMC/23538/2025 CRLMC/3022/2025 | RABINDRA NATH GHORAI @ GHADEI VS STATE OF ODISHA | SOUMENDRA KUMAR NAYAK VS | LALBAG /128 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000273/2025 |
| 128 | D-CRLMC/23557/2025 CRLMC/3023/2025 | LILAMAYA PATEL VS STATE OF ODISHA | BRAJA KISHOR PANDA VS | KEGAON /114 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000359/2022 |
| 129 | D-CRLMC/23611/2025 CRLMC/3024/2025 | SURENDRA KUMAR DAS VS KUMUDA CHANDRA BEHERA | NIRANJAN PANDA VS | BHADRAK TOWN /22 /2020 CIVIL JUDGE (SD),BHADRAK(Bhadrak) ICC/0000382/2019 |
| 130 | D-CRLMC/23571/2025 CRLMC/3025/2025 | BAISHNAB MANSETH VS STATE OF ODISHA | MAHES DAS VS | TUMUDIBANDHA /11 /2023 ASST. SESSIONS JUDGE, BALLIGUDA(K ST/0000059/2023 |
| 131 | D-CRLMC/23574/2025 CRLMC/3026/2025 | BAISHNAB MANSETH VS STATE OF ODISHA | MAHES DAS VS | TUMUDIBANDHA /70 /2023 ASST. SESSIONS JUDGE, BALLIGUDA(K ST/0000005/2024 |
| 132 | D-CRLMC/23716/2025 CRLMC/3027/2025 | RINKU @ RANKANIDHI BHARIMAL VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | CHANDAKA P.S. /232 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000457/2023 |
| 133 | D-CRLMC/23576/2025 CRLMC/3028/2025 | BAISHNAB MANSETH VS STATE OF ODISHA | MAHES DAS VS | BALLIGUDA /22 /2023 ASST. SESSIONS JUDGE, BALLIGUDA(K ST/0000007/2024 |
| 134 | D-CRLMC/23580/2025 CRLMC/3029/2025 | JAYASHREE DAS VS M/S MBS REALCON, BBSR | ASHOK KUMAR SAHOO VS | / /0 J.M.F.C,AUL(Kendrapara) ICC/0000131/2019 |
| 135 | D-CRLMC/23721/2025 CRLMC/3030/2025 | SUDHANSUBALA KHATUA VS STATE OF ODISHA | JAJATI KESHARI KHUNTIA VS | MARKAT NAGAR /13 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000089/2024 |
| 136 | D-CRLMC/23598/2025 CRLMC/3031/2025 | JAGANNATH SAHOO VS | MONALISHA SAHOO VS | PANIKOILI /218 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) |

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|-----|---------------------------------------|--|-----------------------------|---|
| 137 | D-CRLMC/23618/2025 CRLMC/3032/2025 | STATE OF ODISHA PANDA MANDAL VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | CT/0001115/2025 RAYAGADA /31 /2008 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000211/2008 |
| 138 | D-CRLMC/23619/2025 CRLMC/3033/2025 | BINOD BIHARI PATI VS STATE OF ODISHA | SAMARENDRA MOHANTY VS | // J.M.F.C. II BHADRAK(Bhadrak) ICC/0000055/2022 |
| 139 | D-CRLMC/23638/2025 CRLMC/3034/2025 | MANOJ KUMAR DAS @ MUNA VS STATE OF ODISHA | SAILAZA NANDAN DAS VS | BASTA /88 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000262/2024 |
| 140 | D-CRLMC/23658/2025 CRLMC/3035/2025 | SAROJ KUMAR MUKHI @ PINTU @ SARAJ KUMAR MUKHI VS STATE OF ODISHA | PARTHA SARATHI DAS VS | KEONJHAR TOWN /164 /2018 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR() GR/0000790/2018 |
| 141 | D-CRLMC/23663/2025 CRLMC/3036/2025 | DHANSING MAJHI VS STATE OF ODISHA | AJAYA KUMAR JENA VS | THUAMUL RAMPUR /189 /2023 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000107/2024 |
| 142 | D-CRLMP/19111/2025 CRLMP/1006/2025 | KABERI MALLIK VS STATE OF ODISHA | PRADEEP KUMAR DASH VS | // () // |
| 143 | D-CRLMP/22890/2025 CRLMP/1007/2025 | MRUTYUNJAYA SAHU VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | // () // |
| 144 | D-CRLMP/23537/2025 CRLMP/1008/2025 | SAISHANKAR CHOUDHURY VS RAJASHREE SAMANTARAY | JAYDEEP PAL VS | // () // |
| 145 | D-CRLMP/23489/2025 CRLMP/1009/2025 | RANJAN KUMAR RANA VS STATE OF ODISHA | ARJUNA CHARANA BEHERA VS | // () // |
| 146 | D-CRLMP/23566/2025 CRLMP/1010/2025 | BHARATEE JENA VS ASWINI KUMAR PARIDA | MOHAN CHARAN JENA VS | // () // |
| 147 | D-CRLMP/23087/2025 CRLMP/1011/2025 | JYOSTNA RANI DAS VS STATE OF ODISHA | SURESH KUMAR PANDA VS | // () // |

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| 148 | D-CRLMP/23676/2025 CRLMP/1012/2025 | INDIRA DUTT VS STATE OF ODISHA | MANAS KUMAR CHAND VS | BADAGODA P.S. /369 /2025) // |
| 149 | D-CRLREV/20771/2025 CRLREV/477/2025 | SASMITA SWAIN VS SATYA NARAYAN SWAIN | SUSHANTA HARICHANDAN VS | MADHUPATNA /95 /2018 3RD A.D.J., CUTTACK(Cuttack) CRA/0000009/2022 |
| 150 | D-CRLREV/22026/2025 CRLREV/478/2025 | RINA@REENA GHADEI VS SWATI MISHRA | AMITAV TRIPATHY VS | //0 DISTRICT AND SESSIONS JUDGE,NAYAGUDA ICC/0000001/2023 |
| 151 | D-CRLREV/22714/2025 CRLREV/479/2025 | DEBASIS PATTNAIK VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | CHATRAPUR /107 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000252/2025 |
| 152 | D-CRLREV/23063/2025 CRLREV/480/2025 | KABITA HOTA VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | BALUGAON P.S. /172 /2022 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOTTA GR/0000375/2022 |
| 153 | D-CRLREV/23197/2025 CRLREV/481/2025 | JAYANTA KUMAR SAHOO@SAHU VS STATE OF ODISHA | RAVI SHANKAR SAMAL VS | //0 A.D.J.,JAJPUR ROAD(Jajapur) CRA/0000016/2024 |
| 154 | D-CRLREV/23380/2025 CRLREV/482/2025 | DINESH KUMAR JENA VS PURNA CHANDRA RAY | PRASANTA KUMAR DAS VS | //0 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR CRA/0000023/2022 |
| 155 | D-CRLREV/23408/2025 CRLREV/483/2025 | BIBHUTI BHUSAN SINGH@SINGH VS STATE OF ODISHA | PRAKASH KUMAR MOHANTY VS | //0 J.M.F.C.,DARINGBADI(Kandhamal) MIS.CASE/0000002/2025 |
| 156 | D-FAO/31086/2025 FAO/366/2025 | MIRA PAHAN VS UNION OF INDIA | PRADEEP KUMAR MISHRA VS | // RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR Oa/0000177/2024 |
| 157 | D-FAO/30360/2025 FAO/367/2025 | G.M., M/S. SEIL ENERGY INDIA LTD. VS J.PAPAMA | ADISHA MOHANTY VS | // COMMNR. FOR EMPLOYEES COMPENSATION EC/0000033/2015 |
| 158 | D-JCRLA/23540/2025 JCRLA/137/2025 | SIMANCHAL MAHARANA VS STATE OF ODISHA | ADV. VS | BERHAMPUR SADAR /564 /2022 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000114/2023 |
| 159 | D-JCRLA/23323/2025 | SANKAR PRADHAN | ADV. | RAIKIA /20 /2024 |

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| | JCRLA/138/2025 | VS STATE OF ODISHA | VS | SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000010/2024 |
| 160 | D-JCRLA/23324/2025 JCRLA/139/2025 | CHINTAMANI @ CHINTA MAJHI VS STATE OF ODISHA | ADV. VS | KOMNA PS /138 /2019 A.D.J.,NAWAPARA(Nuapada) ST/0000036/2019 |
| 161 | D-LAA/25096/2025 LAA/40/2025 | BISWAJIT PAL VS SPL. LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT,BARIPADA,MAYURBHANJA | SUKANTA KUMAR NAYAK VS | // THE PO, LAR AND R AUTHORITY, CUT LAR/0000102/2023 |
| 162 | D-LAA/31194/2025 LAA/41/2025 | BASUMATI MEHER VS LAND ACQUISITION OFFICER, NUAPADA | KRUSHNA CHANDRA DASH VS | // CIVIL JUDGE(S.D.),KHARIAR(Nuapada) LAR/0000008/2019 |
| 163 | D-MACA/28817/2025 MACA/899/2025 | SARADA PATRA VS D.SAYED MAHABOOB BASHA | BIRANCHI NARAYAN RATH VS | // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000092/2023 |
| 164 | D-MACA/28818/2025 MACA/900/2025 | GOVINDA PATRO VS D. SAYED MAHABOOB BASHA | BIRANCHI NARAYAN RATH VS | // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000089/2023 |
| 165 | D-MACA/28821/2025 MACA/901/2025 | SARADA PATRA VS D.SAYED MAHABOOB BASHA | BIRANCHI NARAYAN RATH VS | // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000091/2023 |
| 166 | D-MACA/30081/2025 MACA/902/2025 | NATIONAL INSURANCE CO. LTD.,KORAPUT VS B.GHASI | SUBRAT SATPATHY VS | // A.D.J.,JEYPORE(Koraput) Mac/0000020/2016 |
| 167 | D-MACA/30457/2025 MACA/903/2025 | SANKARSAN BHOI @ BHUE VS KRISHNA SINGAMPALLI | JAGABANDHU SAHU VS | // 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000068/2023 |
| 168 | D-MACA/29228/2025 MACA/904/2025 | MANAGER, M/S. GO DIGIT GENERAL INSURANCE LTD. VS SHRIDHAR NAYAK | ADAM ALI KHAN VS | // 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000081/2022 |
| 169 | D-MACA/25287/2025 MACA/905/2025 | REGIONAL MANAGER, APSRTC VS SABINA TADINGI @MAHUKA | T.N. MURTY VS | // 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000027/2019 |
| 170 | D-MACA/27205/2025 MACA/906/2025 | M/S NEW INDIA ASSURANCE CO .LTD., BALASORE VS | GIRIJA PRASAD DUTTA VS | // 5TH M.A.C.T, BALASORE(Baleshwar) |

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| 171 | D-MACA/29233/2025 MACA/907/2025 | ANIL BHAT THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, VS LALITA BAG | ADAM BISHKHAN VS | Mac/0000297/2018 // 3RD M.A.C.T., DHARAMGARH(Kalahandi) |
| 172 | D-MACA/29621/2025 MACA/908/2025 | THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD, GANJAM VS MATTA JYOTI | RAMESH CHANDRA SAHOO 1 VS | Mac/0000032/2022 // A.D.J.,PARALAKHEMUNDI(Gajapati) |
| 173 | D-MACA/24903/2025 MACA/909/2025 | D.M., RELIANCE GENERAL INSURANCE CO. LTD., BBSR VS JINA BEHERA | SUBRAT SATPATHY VS | Mac/0000001/2020 // 5TH M.A.C.T.,ATHAGARH(Cuttack) |
| 174 | D-MACA/30267/2025 MACA/910/2025 | SEETA RAJ VS RUNUBALA RAJ | KAPILA CHARAN NAYAK VS | Mac/0000112/2022 // 1ST M.A.C.T., CUTTACK(Cuttack) |
| 175 | D-MATA/31160/2025 MATA/292/2025 | SANGRAM KISHORE SATAPATHY VS ARCHANA HOTA | SOUMYA MISHRA VS | Mac/0000921/2019 // JUDGE,FAMILY COURT,ANGUL(Anugul) |
| 176 | D-MATA/31285/2025 MATA/293/2025 | GHANALATA DEHURY @ NAYAK VS ANTARYAMI NAYAK | AKSHAYA KUMAR SAHOO VS | CP/0000067/2023 // JUDGE, FAMILY COURT, SAMBALPUR |
| 177 | D-OTAPL/31178/2025 OTAPL/68/2025 | PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE,BHUBANESWAR VS M/S DHAMRA PORT COMPANY LTD. | TUSHAR KANTI SATAPATHY,SR.S.C VS | CP/0000031/2024 // () // |
| 178 | D-RPFAM/30354/2025 RPFAM/210/2025 | PRAVATI SAHOO VS SUDHIR KUMAR SAHOO | BHAGABAT PRASAD RATH VS | // // JUDGE FAMILY COURT,BHUBANESWAR |
| 179 | D-RPFAM/30735/2025 RPFAM/211/2025 | N. UMAKANTA RAO @ UMAKANTA NAIK VS JAYANTI NAIK @ N. JAYANTI | NIRMAL RANJAN ROUTRAY VS | Crp/0000198/2015 // // JUDGE, FAMILY COURT, NAYAGARH(N) |
| 180 | D-RPFAM/27239/2025 RPFAM/212/2025 | PRATIK MISHRA VS MONALISHA MAHAPATRA | KISHORE KUMAR MISHRA VS | CRLMP/0000067/2022 // // JUDGE FAMILY COURT,PURI(Puri) |
| 181 | D-RSA/30326/2025 RSA/392/2025 | DAMA MALIK VS SAMANATH MALIK | DWARIKA PRASAD MOHANTY VS | IA/0000024/2024 // // 3RD ADDL DISTRICT JUDGE, BALASOR |

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| 182 | D-RSA/29800/2025 RSA/393/2025 | GOKUL SAHU VS NAROTTAM SAHU | RABINDRA KUMAR PATNAIK VS | // DISTRICT & SESSIONS JUDGE, BHAWA CS/0000001/2022 |
| 183 | D-RSA/30444/2025 RSA/394/2025 | BHAWANI SHANKAR DASH VS STATE OF ODISHA | UMA CHARAN MISHRA VS | // A.D.J.,DHARAMGARH(Kalahandi) RFA/0000008/2024 |
| 184 | D-RSA/30067/2025 RSA/395/2025 | SUBASH CHANDRA JENA VS NIRMALA CHANDRA DALAI | MANORANJAN MISHRA VS | // 2ND A.D.J.,BERHAMPUR(Ganjam) RFA/0000007/2025 |
| 185 | D-RSA/29872/2025 RSA/396/2025 | UPENDRA MOHANTA VS TILLATTAMA MOHANTA | ARIJEET MISHRA VS | // A.D.J.,KARANJIA(Mayurbhanj) RFA/0000006/2019 |
| 186 | D-RSA/28862/2025 RSA/397/2025 | BABULI OJHA VS DURYODHAN OJHA | AMIT PRASAD BOSE VS | // A.D.J.,KUJANG(Jagatsinghapur) RFA/0000064/2018 |
| 187 | D-RVWPET/28169/2025 RVWPET/185/2025 | BINAY KUMAR DHAL VS STATE OF ODISHA | NIRANJAN LENKA VS | // () // |
| 188 | D-TRP(C)/31140/2025 TRP(C)/254/2025 | ARATI PADHI VS JIBAN BIKASH MISHRA | BIBEKANANDA MAHAPATRA VS | // JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000088/2025 |
| 189 | D-WA/22494/2025 WA/1358/2025 | STATE OF ODISHA VS SUBUDHI BARIK | BIMBISAR DASH, A.G.A VS | // () // |
| 190 | D-WA/26940/2025 WA/1359/2025 | ABHIRAV INDUSTRIES PVT. LTD. VS STATE OF ODISHA | SASWAT KUMAR ACHARYA VS | // () // |
| 191 | D-WA/25165/2025 WA/1360/2025 | STATE OF ODISHA VS ANANTA PRASAD NAYAK | JATESWAR NAYAK,A.G.A VS | // () // |
| 192 | D-WP(C)/30774/2025 WP(C)/21819/2025 | BAHUBALENDRA YASHOBANT NARAYAN DEO @ B YASHOBANT DEO VS STATE OF ODISHA | PRASANNA KUMAR MISHRA VS | // () // |
| 193 | D-WP(C)/30879/2025 | UPENDRA SWAIN | MOHIT KUMAR PATI | // |

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|-----|--|--|----------------------------------|-------------------------------------|
| | WP(C)/21820/2025 | VS STATE OF ODISHA | VS | 0 // |
| 194 | D-WP(C)/31119/2025 WP(C)/21821/2025 | PRADIP KUMAR LAHA VS CUTTACK DEVELOPMENT AUTHORITY | ARIJEET MISHRA VS | // 0 // |
| 195 | D-WP(C)/30413/2025 WP(C)/21822/2025 | GURUPADA SAHU VS STATE OF ODISHA | SAPAN KUMAR PAL VS | // 0 // |
| 196 | D-WP(C)/31146/2025 WP(C)/21823/2025 | M/S SARATHI INFRASTRUCTURE AND DEVELOPERS, GANJAM VS STATE OF ODISHA | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 197 | D-WP(C)/31148/2025 WP(C)/21824/2025 | SANJAY KUMAR PANIGRAHI VS CHAIRMAN, AIRPORT AUTHORITY OF INDIA, | KRISHNA CHANDRA SAHU VS | // 0 // |
| 198 | D-WP(C)/29664/2025 WP(C)/21825/2025 | MANORANJAN PARHI VS STATE OF ODISHA | DILLIP KUMAR MOHAPATRA VS | // 0 // |
| 199 | D-WP(C)/30843/2025 WP(C)/21826/2025 | SWARNALATA PANDA VS THE CHIEF COMMISSIONER, CT AND GST | GOURAV KUMAR ROY CHOUDHURY VS | // 0 // |
| 200 | D-WP(C)/31220/2025 WP(C)/21827/2025 | HARI SANKAR BEHERA VS STATE OF ODISHA | TRILOCHAN BARIK VS | // 0 // |
| 201 | D-WP(C)/30400/2025 WP(C)/21828/2025 | DEEPAK KUMAR BHOKTA VS SUPERINTENDENT OF POLICE, ANGUL | BRAJA MOHAN SARANGI VS | // 0 // |
| 202 | D-WP(C)/30866/2025 WP(C)/21829/2025 | ODYSSEY LEISURE PVT. LTD., KHURDA VS STATE OF ODISHA | RANJAN KUMAR ROUT VS | // 0 // |
| 203 | D-WP(C)/31176/2025 WP(C)/21830/2025 | BIMAL PATTNAIK VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 204 | D-WP(C)/17746/2025 WP(C)/21831/2025 | JYOTI SHYAMA WELFARE, NAYAGARH VS | DEVI PRASAD DASH VS | // 0 |

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|-----|--|--|----------------------------------|-------------------------------------|
| 205 | D-WP(C)/31102/2025 WP(C)/21832/2025 | STATE OF ODISHA SANJIT DIGAL VS | TRILOCHAN NANDA VS | // // 0 |
| 206 | D-WP(C)/30549/2025 WP(C)/21833/2025 | STATE OF ODISHA PADMINI SAHU VS | AMIT PRASAD BOSE VS | // // 0 |
| 207 | D-WP(C)/31169/2025 WP(C)/21834/2025 | GOVERNMENT OF INDIA PRATAP CHANDRA MOHARANA VS | ARJUNA CHARANA BEHERA VS | // // 0 |
| 208 | D-WP(C)/30784/2025 WP(C)/21835/2025 | STATE OF ODISHA CHANDRASEKHAR ROUT VS | AKHAND VS | // // 0 |
| 209 | D-WP(C)/26299/2025 WP(C)/21836/2025 | ODISHA INFORMATION COMMISSION, BBSR BALAKRISHNA DANDASENA VS | NIRANJAN PANDA VS | // // 0 |
| 210 | D-WP(C)/30625/2025 WP(C)/21837/2025 | STATE OF ODISHA M/S METAFIA INDUSTRIES PRIVATE LIMITED VS | GOURAV KUMAR ROY CHOUDHURY VS | // // 0 |
| 211 | D-WP(C)/31153/2025 WP(C)/21838/2025 | THE CHIEF COMMISSIONER, CT AND GST, ODISHA PRAVAMANJULA SAHOO VS | ALOK KUMAR PANDA VS | // // 0 |
| 212 | D-WP(C)/30401/2025 WP(C)/21839/2025 | STATE OF ODISHA SURATH SENAPATI VS | BRAJA MOHAN SARANGI VS | // // 0 |
| 213 | D-WP(C)/31174/2025 WP(C)/21840/2025 | SUPERINTENDENT OF POLICE, ANGUL BIJAY KUMAR PALAI VS | KUNAL KUMAR SWAIN VS | // // 0 |
| 214 | D-WP(C)/26734/2025 WP(C)/21841/2025 | STATE OF ODISHA DEBADATTA DAS VS | JYOTSNARANI RATH VS | // // 0 |
| 215 | D-WP(C)/31180/2025 WP(C)/21842/2025 | STATE OF ODISHA KALANDI CHARAN SAHOO VS | NRUSINGH CH. ROUT VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|--|--|----------------------------|-------------------------------------|
| 216 | D-WP(C)/23617/2025 WP(C)/21843/2025 | LAXMIDHAR PADHI VS STATE OF ODISHA | MANOJ KUMAR PATI VS | // 0 // |
| 217 | D-WP(C)/31136/2025 WP(C)/21844/2025 | MANGAL SAMASI VS STATE OF ODISHA | TUSAR KUMAR MISHRA VS | // 0 // |
| 218 | D-WP(C)/31137/2025 WP(C)/21845/2025 | DHANANJAYA PANDA VS STATE OF ODISHA | SAILABALA JENA VS | // 0 // |
| 219 | D-WP(C)/31200/2025 WP(C)/21846/2025 | KAILASH CHANDRA ROUT VS STATE OF ODISHA | MOHIT AGARWAL VS | // 0 // |
| 220 | D-WP(C)/29944/2025 WP(C)/21847/2025 | HEMANTA NAIK VS STATE OF ODISHA | NIRANJAN PANDA VS | // 0 // |
| 221 | D-WP(C)/31222/2025 WP(C)/21848/2025 | TULARAM BAG@GANDA VS COLLECTOR, SUNDARGARH | PRASANTA KUMAR NANDA VS | // 0 // |
| 222 | D-WP(C)/31084/2025 WP(C)/21849/2025 | RAGHUNATH PRADHAN VS THE STATE OF ODISHA | KSHIROD KUMAR PAHIL VS | // 0 // |
| 223 | D-WP(C)/31161/2025 WP(C)/21850/2025 | PRASANNA KUMAR BHOI VS TAHASILDAR, DHARMASALA | LAKSHMAN MISHRA VS | // 0 // |
| 224 | D-WP(C)/31111/2025 WP(C)/21851/2025 | ALL ODISHA STATE ROAD TRANSPORT STAFF ASSOCIATION, KHURDA VS STATE OF ODISHA | KAMALA KANTA NAYAK VS | // 0 // |
| 225 | D-WP(C)/31189/2025 WP(C)/21852/2025 | RAMESH CHANDRA MOHANTY VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 226 | D-WP(C)/31152/2025 WP(C)/21853/2025 | M/S. NIGAM ICE PLANT, KENDRAPARA VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 227 | D-WP(C)/29940/2025 | GOPINATH NAIK | NIRANJAN PANDA | // |

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|-----|--|---|-------------------------------|-------------------------------------|
| | WP(C)/21854/2025 | VS STATE OF ODISHA | VS | 0 // |
| 228 | D-WP(C)/31190/2025 WP(C)/21855/2025 | SRINIBAS SWAIN VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 229 | D-WP(C)/31231/2025 WP(C)/21856/2025 | T.VENKAT RATNAM @ TEKI VENKAT RATNAM VS STATE OF ODISHA | MOHAMMED RIAZ VS | // 0 // |
| 230 | D-WP(C)/31198/2025 WP(C)/21857/2025 | SANTOSH KUMAR BEHERA VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 231 | D-WP(C)/31121/2025 WP(C)/21858/2025 | PRAKASH MANDAL VS THE TAHASILDAR MAHAKALAPARA | LAMBODAR PRADHAN VS | // 0 // |
| 232 | D-WP(C)/31141/2025 WP(C)/21859/2025 | MAKARDHWAJA SAHOO VS STATE OF ODISHA | KAIBALYA PANDA VS | // 0 // |
| 233 | D-WP(C)/31239/2025 WP(C)/21860/2025 | M/S SUMEET SECURITY SERVICE, BBSR VS STATE OF ODISHA | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 234 | D-WP(C)/31159/2025 WP(C)/21861/2025 | RAGHUNATH NAYAK VS STATE OF ODISHA | MITRA RANJAN TRIPATHY VS | // 0 // |
| 235 | D-WP(C)/31246/2025 WP(C)/21862/2025 | NIRMAL KUMAR MISHRA VS STATE OF ODISHA | LAMBODAR PRADHAN VS | // 0 // |
| 236 | D-WP(C)/31325/2025 WP(C)/21863/2025 | MOHAN CHARAN MAJHI VS STATE OF ODISHA | BHABA RANJAN KAR VS | // 0 // |
| 237 | D-WP(C)/31155/2025 WP(C)/21864/2025 | RABI KUMAR PANDA VS STATE OF ODISHA | ASIT KUMAR JENA VS | // 0 // |
| 238 | D-WP(C)/31172/2025 WP(C)/21865/2025 | SUDHANSU SEKHAR NAYAK VS | PRASANTA KUMAR PANDA VS | // 0 |

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|-----|--|--|------------------------------|-------------------------------------|
| 239 | D-WP(C)/26300/2025 WP(C)/21866/2025 | BRANCH MANAGER, ICICI BANK LTD., CUTTACK BALAKRISHNA DANDASENA VS STATE OF ODISHA | NIRANJAN PANDA VS | // // 0 // |
| 240 | D-WP(C)/31185/2025 WP(C)/21867/2025 | SUMANTA MAHAKUD VS STATE OF ODISHA | RABINDRA KUMAR PATNAIK VS | // 0 // |
| 241 | D-WP(C)/30099/2025 WP(C)/21868/2025 | M/S NIRAJ-ARSS (JV), BBSR VS STATE OF ODISHA | SIDHANT DWIBEDI VS | // 0 // |
| 242 | D-WP(C)/31165/2025 WP(C)/21869/2025 | ANANTA CHARAN MISHRA VS STATE OF ODISHA | ARJUNA CHARANA BEHERA VS | // 0 // |
| 243 | D-WP(C)/31192/2025 WP(C)/21870/2025 | UDAYANATH MOHANTY VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 244 | D-WP(C)/30800/2025 WP(C)/21871/2025 | PRADIP KUMAR MISHRA @ PRADEEP KUMAR MISHRA VS STATE OF ODISHA | ASHOK KUMAR MISRA VS | // 0 // |
| 245 | D-WP(C)/31211/2025 WP(C)/21872/2025 | BHIMSEN SAHU VS STATE OF ODISHA | AMBIKA PRASAD MISHRA VS | // 0 // |
| 246 | D-WP(C)/31378/2025 WP(C)/21873/2025 | SATYANARAYAN DAS VS STATE OF ODISHA | PRANAB KUMAR GHOSE VS | // 0 // |
| 247 | D-WP(C)/31196/2025 WP(C)/21874/2025 | DR B TULASI DAS@BATULA TULASI DAS VS STATE OF ODISHA | AMBIKA PRASAD MISHRA VS | // 0 // |
| 248 | D-WP(C)/31131/2025 WP(C)/21875/2025 | KUNAL GOUTAM DAS VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |
| 249 | D-WP(C)/31357/2025 WP(C)/21876/2025 | SCHOOL MANAGEMENT COMMITTEE RAMA LAKSHMAN GOVERNMENT HIGH SCHOOL, JAITPUR VS STATE OF ODISHA | ANIL KUMAR PATNAIK VS | // 0 // |

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|-----|--|---|--|-------------------------------------|
| 250 | D-WP(C)/29521/2025 WP(C)/21877/2025 | BAIDHAR JENA VS STATE OF ODISHA | MAHENDRA KUMAR SAHOO VS | // 0 // |
| 251 | D-WP(C)/31375/2025 WP(C)/21878/2025 | M/S. BADACHANDRA FUEL PUMP, KHURDHA VS INDIAN OIL CORPORATION LTD. (IOCL), MUMBAI | SAILABALA JENA VS | // 0 // |
| 252 | D-WP(C)/31349/2025 WP(C)/21879/2025 | BRAJA KISHORE SAHOO VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |
| 253 | D-WP(C)/30864/2025 WP(C)/21880/2025 | MANOJ KUMAR PATI VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 254 | D-WP(C)/30195/2025 WP(C)/21881/2025 | M/S. ATTITUDE EXIM PVT. LTD., ROURKELA VS THE COMMISSIONER OF CT AND GST, CUTTACK | CHITTA RANAJAN DAS VS | // 0 // |
| 255 | D-WP(C)/31038/2025 WP(C)/21882/2025 | PREMARAJ DASH VS STATE OF ODISHA | AGNIHOTRA SAHU VS | // 0 // |
| 256 | D-WP(C)/31272/2025 WP(C)/21883/2025 | DEEPIKA HIRA VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 257 | D-WP(C)/31352/2025 WP(C)/21884/2025 | PRADIPTA KUMAR ROUT VS BANK OF INDIA, JAYADEV VIHAR, BBSR | SAIBRATA RATH VS SIBADUTTA RAMAPRASAD MISHRA | // 0 // |
| 258 | D-WP(C)/31158/2025 WP(C)/21885/2025 | M/S. UPASANA ICE PLANT, KENDRAPARA VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 259 | D-WP(C)/31242/2025 WP(C)/21886/2025 | M/S AMP ENGINEERING AND SERVICES VS THE CHIEF COMMISSIONER CT AND GST | GOURAV KUMAR ROY CHOUDHURY VS | // 0 // |
| 260 | D-WP(C)/31232/2025 WP(C)/21887/2025 | PRADIPTA KUMAR CHHOTORAY VS STATE OF ODISHA | NRUSINGHA CHARAN MOHARANA VS | // 0 // |
| 261 | D-WP(C)/31147/2025 | GANDHARBA DAS | GYANA RANJAN MAHAPATRA | // |

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|-----|--|---|---------------------------------|-------------------------------------|
| | WP(C)/21888/2025 | VS STATE OF ODISHA | VS | 0 // |
| 262 | D-WP(C)/31248/2025 WP(C)/21889/2025 | KOUTILYA NURSING SCHOOL, BURLA VS STATE OF ODISHA | DEVI PRASAD DASH VS | // 0 // |
| 263 | D-WP(C)/31151/2025 WP(C)/21890/2025 | GOBARDHAN SETHY VS STATE OF ODISHA | MOHIT KUMAR PATI VS | // 0 // |
| 264 | D-WP(C)/27404/2025 WP(C)/21891/2025 | BIJAYA KUMAR JENA VS STATE OF ODISHA | ACHYUTANANDA PATTANAIAK VS | // 0 // |
| 265 | D-WP(C)/31156/2025 WP(C)/21892/2025 | M/S. SHREE JAGANNATH ICE PLANT, KENDRAPARA VS STATE OF ODISHA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 266 | D-WP(C)/31236/2025 WP(C)/21893/2025 | LALITA KAR VS STATE OF ODISHA | UPENDRA KUMAR SAMAL VS | // 0 // |
| 267 | D-WP(C)/31228/2025 WP(C)/21894/2025 | PABITRA MOHAN ROUT VS STATE OF ODISHA | NRUSINGHA CHARAN MOHARANA VS | // 0 // |
| 268 | D-WP(C)/30671/2025 WP(C)/21895/2025 | NRUSINGH BEHERA VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | // 0 // |
| 269 | D-WP(C)/31249/2025 WP(C)/21896/2025 | ANUPAMA PRADHAN VS STATE OF ODISHA | LAMBODAR PRADHAN VS | // 0 // |
| 270 | D-WP(C)/28397/2025 WP(C)/21897/2025 | SAILENDRA SARKAR VS UNION OF INDIA | ABHILASH MISHRA VS | // 0 // |
| 271 | D-WP(C)/31226/2025 WP(C)/21898/2025 | SUPRAVA PRADHAN VS REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA, KHORDHA | BIPIN KUMAR NAYAK VS | // 0 // |
| 272 | D-WP(C)/31339/2025 WP(C)/21899/2025 | JAY DURGA TRANSPORT, CHANDAKA VS | ANJAN KUMAR BISWAL VS | // 0 |

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|-----|--|--|------------------------------|-------------------------------------|
| 273 | D-WP(C)/30603/2025 WP(C)/21900/2025 | STATE OF ODISHA JHILLI RANA VS | JAJATI KISHORE MOHANTY VS | // // () |
| 274 | D-WP(C)/31183/2025 WP(C)/21901/2025 | STATE OF ODISHA SIDDHARTH BHUYAN VS | HIMANSU SEKHAR MOHANTY VS | // // () |
| 275 | D-WP(C)/31338/2025 WP(C)/21902/2025 | STATE OF ODISHA JAY DURGA TRANSPORT, KHURDA VS | ANJAN KUMAR BISWAL VS | // // () |
| 276 | D-WP(C)/31332/2025 WP(C)/21903/2025 | STATE OF ODISHA M/S BAJRANGBALI SPONGE AND POWER LTD, SUNDARGARH VS | SOMANATH MISHRA VS | // // () |
| 277 | D-WP(C)/29889/2025 WP(C)/21904/2025 | REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION, BBSR BIHARI PADHAN VS | KIRTAN DANG VS | // // () |
| 278 | D-WP(C)/30656/2025 WP(C)/21905/2025 | STATE OF ODISHA ITIHAS SAMANTARAY VS | MANASH RANJAN NAYAK VS | // // () |
| 279 | D-WP(C)/29720/2025 WP(C)/21906/2025 | THE INSURANCE OMBUDSMAN, BBSR NABIN BEHERA VS | PRAFULLA KUMAR KAR VS | // // () |
| 280 | D-WP(C)/31214/2025 WP(C)/21907/2025 | CONSOLIDATION OFFICER CUM ADDL. SUB COLLECTOR, CONSOLIDATION CUM SETTLEMENT, BARGARH A VIJAY SHANKAR @ ANASUL VIJAY BHASKAR VS | AMBIKA PRASAD MISHRA VS | // // () |
| 281 | D-WP(C)/31122/2025 WP(C)/21908/2025 | STATE OF ODISHA JUGUDI GANDA VS | NIRANJAN PANDA VS | // // () |
| 282 | D-WP(C)/31217/2025 WP(C)/21909/2025 | STATE OF ODISHA SIMANCHALA MAHAPATRA VS | SAROJA KANTA SAMAL VS | // // () |
| 283 | D-WP(C)/31216/2025 WP(C)/21910/2025 | STATE OF ODISHA FRANKLIN INSTITUTE OF MEDICAL SCIENCE, PURI VS | SUBHANKAR ROUT VS | // // () |
| | | STATE OF ODISHA | | // |

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|-----|--|--|-------------------------------|-------------------------------------|
| 284 | D-WP(C)/30453/2025 WP(C)/21911/2025 | M. K. KASIVISWANADHAM AND SONS, BERHAMPUR, GANJAM VS STATE OF ODISHA | SANDEEP KUMAR JENA VS | // 0 // |
| 285 | D-WP(C)/31237/2025 WP(C)/21912/2025 | RAHASA CHANDRA KHUNTIA VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI | CHITRASEN PARIDA VS | // 0 // |
| 286 | D-WP(C)/31049/2025 WP(C)/21913/2025 | BINAYAK BEHERA VS STATE OF ODISHA | SRIKANTA MAHUNTA VS | // 0 // |
| 287 | D-WP(C)/31221/2025 WP(C)/21914/2025 | BENUDHAR GIRI VS STATE OF ODISHA | MANOJ KUMAR PANDA VS | // 0 // |
| 288 | D-WP(C)/23443/2025 WP(C)/21915/2025 | PRASANNA KUMAR SAHOO VS NATIONAL HORTICULTURE BOARD, MINISTRY OF AGRICULTURE, GOVT OF INDIA | NIRMAL CHANDRA MOHANTY VS | // 0 // |
| 289 | D-WP(C)/31364/2025 WP(C)/21916/2025 | M/S SUMEET SECURITY SERVICE, KHORDA VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NORTH BLOCK, NEW DELHI | KANANBALA ROY CHOUDHURY VS | // 0 // |
| 290 | D-WP(C)/30695/2025 WP(C)/21917/2025 | PRAMODA KUMAR NAYAK VS STATE OF ODISHA | SATYABRATA SENAPATI VS | // 0 // |
| 291 | D-WP(C)/30826/2025 WP(C)/21918/2025 | NETAJI HIGH SCHOOL, CHINASARI, RAYAGADA VS STATE OF ODISHA | MOHAMMED RIAZ VS | // 0 // |
| 292 | D-WP(C)/31099/2025 WP(C)/21919/2025 | CHAGALI @ CHANDRABHANU ROUT VS COMMISSIONER, CONSOLIDATION, ODISHA, CUTTACK | KSHIROD KUMAR SAHOO VS | // 0 // |
| 293 | D-WP(C)/31263/2025 WP(C)/21920/2025 | SASMITA NAYAK VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | // 0 // |
| 294 | D-WP(C)/31213/2025 WP(C)/21921/2025 | BIDYUTLATA MALLICK VS STATE OF ODISHA | ANKITA MUKHERJI VS | // 0 // |
| 295 | D-WP(C)/31252/2025 | RAJA PATNAIK | ABINASH ROURAY | // |

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|-----|--|--|------------------------------|-------------------------------------|
| | WP(C)/21922/2025 | VS STATE OF ORISSA | VS | 0 // |
| 296 | D-WP(C)/31096/2025 WP(C)/21923/2025 | BIRANCHI PRAKASH BEHERA VS STATE OF ODISHA | ABINASH ROUTRAY VS | // 0 // |
| 297 | D-WP(C)/30856/2025 WP(C)/21924/2025 | JYOTSNARANI SAMAL VS STATE OF ODISHA | BHABANI SANKAR DAS VS | // 0 // |
| 298 | D-WP(C)/31032/2025 WP(C)/21925/2025 | RINKU KUMAR DAS VS STATE OF ODISHA | SATYABRATA PANDA VS | // 0 // |
| 299 | D-WP(C)/31323/2025 WP(C)/21926/2025 | JAY DURGA TRANSPORT, KHORDHA VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | // 0 // |
| 300 | D-WP(C)/31238/2025 WP(C)/21927/2025 | UNION OF INDIA VS HEMANTA KUMAR JENA | GOPAL KRISHNA NAYAK VS | // 0 // |
| 301 | D-WP(C)/31307/2025 WP(C)/21928/2025 | ROHIT KUMAR BARGAI VS GOVT OF ODISHA | BHABA RANJAN KAR VS | // 0 // |
| 302 | D-WP(C)/31223/2025 WP(C)/21929/2025 | SAHAJBAHAL LAMPCS CO OPERATIVE SOCIETY LTD., SUNDARGARH VS THE REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA, KHORDA | RAMDAS ACHARY VS | // 0 // |
| 303 | D-WP(C)/31266/2025 WP(C)/21930/2025 | JABIR ALI KHAN VS STATE OF ODISHA | MD. GOLAM MADANI VS | // 0 // |
| 304 | D-WP(C)/30200/2025 WP(C)/21931/2025 | SUBHASHMITA ACHARYA VS STATE OF ODISHA | RAMANI KANTA PATTANAİK VS | // 0 // |
| 305 | D-WP(C)/31330/2025 WP(C)/21932/2025 | MAHADEV MALLİK VS STATE OF ODISHA | SURENDRA KUMAR GARTIA VS | // 0 // |
| 306 | D-WP(C)/31224/2025 WP(C)/21933/2025 | RAJESH KUMAR SAHOO VS | MANOJ KUMAR PANDA VS | // 0 |

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|-----|---|---|--------------------------------|-------------------------------------|
| 307 | D-WP(C)/31207/2025 WP(C)/21934/2025 | STATE OF ODISHA SUBASH BOSE ENGLISH MEDIUM SCHOOL, JAJPUR VS STATE OF ODISHA | SOMANATH NANDA VS | // // () |
| 308 | D-WP(C)/31387/2025 WP(C)/21935/2025 | STATE OF ODISHA COMMITTEE OF MANAGEMENT ODAGAON PACS LTD., NAYAGARH VS STATE OF ODISHA | ADWITIYA SATPATHY VS | // // () |
| 309 | D-ABLAPL/23547/2025 ABLAPL/9265/2025 | STATE OF ODISHA SANI GOP @SONI @ TIA VS STATE OF ODISHA | UMA SHANKAR PATEL VS | RAIBAGA /47 /2025 () |
| 310 | D-ABLAPL/22877/2025 ABLAPL/9266/2025 | STATE OF ODISHA SAMBIT RAY VS STATE OF ODISHA | BIBHUTI BHUSAN CHOUDHURY VS | // // () |
| 311 | D-ABLAPL/23549/2025 ABLAPL/9267/2025 | STATE OF ODISHA BIJAYA KUMAR CHOUDHURY @ BIJAY VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | BARGARH /269 /2025 () |
| 312 | D-ABLAPL/23567/2025 ABLAPL/9268/2025 | STATE OF ODISHA BIKASH KUMAR MUDULI VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | TOMANDO /215 /2025 () |
| 313 | D-ABLAPL/23207/2025 ABLAPL/9269/2025 | STATE OF ODISHA SARBESWAR ROUT VS STATE OF ODISHA | LALATENDU SAMANTARAY VS | RAJNAGAR /130 /2023 () |
| 314 | D-ABLAPL/23569/2025 ABLAPL/9270/2025 | STATE OF ODISHA SANTOSH KUMAR SUTAR VS STATE OF ODISHA | PRATIK DASH VS | TIHIDI /257 /2025 () |
| 315 | D-ABLAPL/23217/2025 ABLAPL/9271/2025 | STATE OF ODISHA SUSANTA PATRA VS STATE OF ODISHA | JUDHISTHIR SAHOO VS | JAGANNATHA PRASAD /636 /2023 () |
| 316 | D-ABLAPL/23572/2025 ABLAPL/9272/2025 | STATE OF ODISHA KUSO RAJ BHAKTA VS STATE OF ODISHA | ARIJEET MISHRA VS | JEYPORE SADAR /181 /2025 () |
| 317 | D-ABLAPL/23244/2025 ABLAPL/9273/2025 | STATE OF ODISHA SHAIKH @ SK ROUSHAN ALLI VS STATE OF ODISHA | BHARAT JALLI VS | CUTTACK SADAR /528 /2025 () |

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|-----|---|--|----------------------------|---|
| 318 | D-ABLAPL/23573/2025 ABLAPL/9274/2025 | LAXMIDHARA MAHARANA VS STATE OF ODISHA | ARIJEET MISHRA VS | PANIKOILI /288 /2022 () // |
| 319 | D-ABLAPL/23279/2025 ABLAPL/9275/2025 | SIPRA NEPAK VS STATE OF ODISHA(VIG.) | DIPTI RANJAN BHOKTA VS | JEYPORE VIGILANCE /25 /2025 () // |
| 320 | D-ABLAPL/23579/2025 ABLAPL/9276/2025 | SIDHARTHA DAS VS STATE OF ODISHA | ARIJEET MISHRA VS | RAJKANIKA /374 /2025 () // |
| 321 | D-ABLAPL/23300/2025 ABLAPL/9277/2025 | PRAMOD JENA @ PRAMOD KUMAR JENA VS STATE OF ODISHA | PRASANTA KUMAR SAHOO VS | BYREE /125 /2025 () // |
| 322 | D-ABLAPL/23352/2025 ABLAPL/9278/2025 | RAJESH KUMAR INANI VS STATE OF ODISHA | AJIT KUMAR RAUT VS | BELPAHAR /152 /2025 () // |
| 323 | D-ABLAPL/23388/2025 ABLAPL/9279/2025 | ASHOK KUMAR SAMANTRAY VS STATE OF ODISHA | MAITRIJIT MOHANTY VS | GURUDIJHATIA /212 /2024 () // |
| 324 | D-ABLAPL/23508/2025 ABLAPL/9280/2025 | KARTIKA @ RAMSANKAR BAR VS STATE OF ODISHA | KUMAR KASHYAP VS | SINGLA /150 /2025 () // |
| 325 | D-ABLAPL/23541/2025 ABLAPL/9281/2025 | BAIKUNTHA BIBHAR VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | KOMNA PS /189 /2025 () // |
| 326 | D-ABLAPL/23584/2025 ABLAPL/9282/2025 | SUBRAT SAHU @ SAHOO VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | TOMANDO /215 /2025 () // |
| 327 | D-ABLAPL/23048/2025 ABLAPL/9283/2025 | GIRIDHARI BAGARTY VS STATE OF ODISHA | RAMAKANTA MISHRA VS | PUINTALA /51 /2025 () // |
| 328 | D-ABLAPL/23552/2025 ABLAPL/9284/2025 | RAJENDRA PARIDA VS STATE OF ODISHA | MITU KUMAR BISWAL VS | KHALLIKOTE /145 /2017 () // |
| 329 | D-ABLAPL/23595/2025 | SUJATA BEHERA | BYOMAKESH TRIPATHY | / /0 |

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|-----|---|--|----------------------------|---|
| | ABLAPL/9285/2025 | VS STATE OF ODISHA | VS | () // |
| 330 | D-ABLAPL/23553/2025 ABLAPL/9286/2025 | SUSHANTA DAS VS STATE OF ODISHA | SARADA PRASAD DASH VS | SIMULIA /284 /2025 () // |
| 331 | D-ABLAPL/23563/2025 ABLAPL/9287/2025 | SURESH KUMAR JETHI VS STATE OF ODISHA | PRAVAT KUMAR NAYAK VS | TALCHER TOWN /118 /2025 () // |
| 332 | D-ABLAPL/23593/2025 ABLAPL/9288/2025 | KRISHNA DAS VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | MAHANGA /203 /2025 () // |
| 333 | D-ABLAPL/23597/2025 ABLAPL/9289/2025 | ANJAN KUMAR DAS VS STATE OF ODISHA | BYOMAKESH TRIPATHY VS | / /0 () // |
| 334 | D-ABLAPL/23603/2025 ABLAPL/9290/2025 | MAHADEV ROUT VS STATE OF ODISHA | BISWARANJAN DALAI VS | BALIANTA P.S. /292 /2025 () // |
| 335 | D-ABLAPL/23604/2025 ABLAPL/9291/2025 | SUSHANTA KUMAR MALLIK VS STATE OF ODISHA | SUSAMA RANI SAHOO VS | / /0 () // |
| 336 | D-ABLAPL/23617/2025 ABLAPL/9292/2025 | ABINASH PATI @ ABHINASH VS STATE OF ODISHA | KULDEEP MOHANTY VS | KHANTAPADA /198 /2025 () // |
| 337 | D-ABLAPL/23696/2025 ABLAPL/9293/2025 | MOHAMMAD SALLUDIN VS STATE OF ODISHA | DIBYA PRAKASH MISHRA VS | BRAJARAJNAGAR /68 /2024 () // |
| 338 | D-ABLAPL/23622/2025 ABLAPL/9294/2025 | JAYAPRAKASH SAHOO VS STATE OF ODISHA | BISWAJIT PASAYAT VS | GHATAGAON /290 /2025 () // |
| 339 | D-ABLAPL/23711/2025 ABLAPL/9295/2025 | SANTOSH KUMAR PATNAYAK VS STATE OF ODISHA | MADHUSMITA KANUNGO VS | JAGANNATHA PRASAD /62 /2014 () // |
| 340 | D-ABLAPL/23608/2025 ABLAPL/9296/2025 | SUDARSHAN SAHOO VS | BISWARANJAN DALAI VS | CUTTACK SADAR /580 /2025 () |

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|-----|---|--|-------------------------------|---|
| 341 | D-ABLAPL/23725/2025 ABLAPL/9297/2025 | STATE OF ODISHA KAIBALYA SAMAL VS | BIJAY KUMAR BEHERA VS | // DHAULI PS /140 /2025 () |
| 342 | D-ABLAPL/23610/2025 ABLAPL/9298/2025 | STATE OF ODISHA PRAVAKAR MALIK VS | ASIT KUMAR JENA VS | // BADACHANA /240 /2025 () |
| 343 | D-ABLAPL/23616/2025 ABLAPL/9299/2025 | STATE OF ODISHA RAGHUNATH CHAMPATI VS | SUSANTA KUMAR LENKA VS | // DHAULI PS /139 /2025 () |
| 344 | D-ABLAPL/23739/2025 ABLAPL/9300/2025 | STATE OF ODISHA SRIKANTA GARNAYAK @ SRIKANTA GADNAYAK VS | AMLAN SHAKTI PAUL VS | // KUNDHEIGOLA /119 /2025 () |
| 345 | D-ABLAPL/23765/2025 ABLAPL/9301/2025 | STATE OF ODISHA SATYAJEET BEHERA VS | SUKANTA KUMAR NAYAK (2) VS | // BHADRAK TOWN /352 /2025 () |
| 346 | D-ABLAPL/23635/2025 ABLAPL/9302/2025 | STATE OF ODISHA MUDILA MANIKANTHA @ M. MANIKANTHA VS | SOUBHAGYA KUMAR DASH VS | // KASINAGAR /98 /2023 () |
| 347 | D-ABLAPL/23649/2025 ABLAPL/9303/2025 | STATE OF ODISHA SIBASISH SAMANTASINGHAR VS | PARTHA SARATHI DAS VS | // KHURDA SADAR /189 /2025 () |
| 348 | D-ABLAPL/23652/2025 ABLAPL/9304/2025 | STATE OF ODISHA MANOJ KUMAR NAYAK VS | KISHORE KUMAR MISHRA VS | // //0 () |
| 349 | D-ABLAPL/23655/2025 ABLAPL/9305/2025 | STATE OF ODISHA KAMAL LOCHAN LENKA VS | DHARMENDRA SETHY VS | // OUPADA /78 /2025 () |
| 350 | D-ABLAPL/23577/2025 ABLAPL/9306/2025 | STATE OF ODISHA DEEPAK KUMAR BARIK VS | UMAKANTA BARIK VS | // CHHEND /132 /2025 () |
| 351 | D-ABLAPL/23678/2025 ABLAPL/9307/2025 | STATE OF ODISHA SOUDAMINI DASH VS STATE OF ODISHA(VIG.) | PRASANTA KUMAR SAHOO VS | // BHUBANESWAR VIGILANCE /34 /2017 () // |

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|-----|---|--|-----------------------------|--|
| 352 | D-ABLAPL/23692/2025 ABLAPL/9308/2025 | SOUMYA RANJAN ROUT VS STATE OF ODISHA | RAKESH BEHERA VS | ANGUL SADAR PS /421 /2025 () // |
| 353 | D-ABLAPL/23781/2025 ABLAPL/9309/2025 | PINKU PARIDA VS STATE OF ODISHA | ASHOK DAS VS | HINJILI /492 /2025 () // |
| 354 | D-ABLAPL/23685/2025 ABLAPL/9310/2025 | MOHAMMAD SALLUDIN VS STATE OF ODISHA | DIBYA PRAKASH MISHRA VS | BELPAHAR /186 /2023 () // |
| 355 | D-ABLAPL/21423/2025 ABLAPL/9311/2025 | RAKESH LENKA VS STATE OF ODISHA | KHAGESWAR BEHERA VS | CUTTACK SADAR /490 /2025 () // |
| 356 | D-ABLAPL/23634/2025 ABLAPL/9312/2025 | SOBHA RANI PATNAIK @ SOBHA RANI PATNAIK VS STATE OF ODISHA(VIG.) | SOUMYA RANJAN MOHANTY VS | BHUBANESWAR VIGILANCE /16 /2025 () // |
| 357 | D-ABLAPL/20902/2025 ABLAPL/9313/2025 | PRADEEP JENA VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | / /0 J.M.F.C.,BHOGRAI(Baleshwar) 2(B)CC/000005/2021 |
| 358 | D-ABLAPL/22549/2025 ABLAPL/9314/2025 | DILU BARAD @ DILLIP KUMAR BARAD VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | CHANDAPUR /105 /2025 () // |
| 359 | D-ABLAPL/23371/2025 ABLAPL/9315/2025 | RASHMI RANJAN BARIK VS STATE OF ODISHA | AKSHAYA KUMAR SUBUDHI VS | CHANDRASEKHARPUR /232 /2025 () // |
| 360 | D-ABLAPL/22624/2025 ABLAPL/9316/2025 | SUSANTA KUMAR BEHERA VS STATE OF ODISHA | PRADIPTA BEURA VS | BASUDEVPUR /220 /2025 () // |
| 361 | D-ABLAPL/23876/2025 ABLAPL/9317/2025 | JAYA PRAKASH SAHU VS UNION OF INDIA | UPASANA BAL VS | / / S.D.J.M.,PANPOSH(Sundargarh) 2(C)CC/0000036/2025 |